

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

CONTEMPT PETITION NO.170/00056/2018

IN

ORIGINAL APPLICATION NO.170/00714/2017

DATED THIS THE 04TH DAY OF SEPTEMBER, 2018

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C V SANKAR, MEMBER (A)

Lanetha Arokiswamy,
W/o Sri P.J. Regil,
Flat No. 109,
Pacific Prestige 1 Apartment,
Arihant Nagar, Keshwapur
Hubli – 580 023

...Petitioner

(By Advocate Shri.C.C. Thomas)

Vs.

1. Sri A.K. Gupta

The General Manager,
South Western Railway,
Club Road, Keshwapur,
P.O: Hubli – 580 023.

2. Sri G.S. Rao

The Dy. Chief Personnel Officer,
O/o The General Manager,
S.W. Rly. Gadag Road,
P.O: Hubli – 580 023.

3. Sri Suresh Babu

Sr. Divisional Medical Officer,
Railway Hospital,
Gadag Road,
P.O: Hubli 580 023.

4. Sri Pradeep Kumar

The Chief Medical Director,
South Western Railway,
Railway Hospital,
Hubli-580 023

.....Respondents

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J)

Shri C.C. Thomas, learned counsel for the petitioner, submits that the order has been complied with. Therefore CP is dismissed. Notices are discharged. No order as to costs.

(C V SANKAR)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

/ksk/

Annexures referred to by the petitioner in CP No. 170/00056/2018

Annexure C1 Copy of the order of Central Administrative Tribunal, Bangalore Bench in O.A. No. 714/2017 dated 14.03.2018

Annexure C2 Copy of the representation dated 04.04.2018 made by the petitioner to the concerned authority

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